The Ministry of Environment, Forests and Climate Change had rescued/seized the dancing bears with the help of State Governments/Union Territories and NGOs and rehabilitated them at the lifetime care facilities established at Keetham, Agra and in the off exhibit areas of various zoos.

Lack of proper treatment of toxic waste in NCR

- 2061. SHRI BAISHNAB PARIDA: Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:
- (a) whether Delhi and its NCR areas are facing lack of proper treatment of toxic waste;
- (b) whether Delhi Government has asked the adjoining States to earmark some land for this purpose to address this serious issue; and
- (c) whether it is proposed to take help/guidance from other States that have addressed this issue, if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) Except Delhi, all States falling under NCR areas have common Treatment, Storage and Disposal Facilities (TSDFs) for management of hazardous waste generated in NCR region.

(b) and (c) Government of NCT of Delhi has requested Government. of Haryana for permission of disposal of hazardous wastes stored/generated in Delhi at Common TSDF at Pali, Haryana. The Central Pollution Control Board (CPCB) has also written to Government of Haryana *vide* letter dated 16/1/2014 to consider proposal of Government of NCT - Delhi. However, the Government of Haryana has not acceded to the request of Government of NCT of Delhi regarding permission for disposal of hazardous waste stored/generated in Delhi to Common TSDF at Pali (Haryana).

Tamil fishermen imprisoned in Sri Lanka

2062. SHRI RITABRATA BANERJEE: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether still a large number of Tamil fishermen are imprisoned in Sri Lanka;
- (b) if so, the number of imprisoned fishermen; and
- (c) the measures taken to free them and by when the fishermen could be freed?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (GENERAL (RETD.) V. K. SINGH): (a) and (b) As on 6 December 2014, there are 38 bonafide Indian fishermen under custody in Sri Lanka on fishery related violations.